In the meeting held on 20th January, 2011 the project of Institute of Hotel and Catering Management at Dehali was prioritised for the year 2011-12.

(c) and (d) The Ministry of Tourism has already sanctioned setting up of State Institute of Hotel Management at Sidhpur, Distt. Patan on 13.03.2012.

## Suicides in IDU-Mishmis Tribal

- $2451.\ SHRIMATI\ SMRITI\ ZUBIN\ IRANI:$  Will the Minister of TRIBAL AFFAIRS be pleased to state :
  - (a) whether it is a fact that Idu-Mishmis is a tribal community;
- (b) if so, the details thereof mentioning therein the details of the tribes, its history, its population and its origin;
  - (c) whether it is a fact that suicide rate is very high in this tribal community;
  - (d) if so, the details thereof and the reasons therefor; and
- (e) the measures taken by Government to stop these suicides in this tribal community?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) As per information available with the Ministry, Idu-Mishmis tribal is not notified as Scheduled Tribes in the country. The Ministry of Tribal Affairs is the nodal Ministry for specification of Scheduled Tribes under Article 342 of the Constitution and deals with affairs related to Scheduled Tribes only.

- (b) Question does not arise.
- (c) This Ministry has not received any information in this regard.
- (d) and (e) Question does not arise.

## Misuse of Funds under Integrated Tribal Development Project

- 2452. DR. JANARDHAN WAGHMARE : Will the Minister of TRIBAL AFFAIRS be pleased to state :
- (a) whether Government has received complaints about the misuse of funds under Integrated Tribal Development Project during each of the last three years;
  - (b) if so, the details thereof, State-wise:
- (c) the details of officials who have been found to be involved in the misutilisation of funds; and
  - (d) the action taken/being taken by the Government and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) There are 192 Integrated Tribal Development Project (ITDPs)/Integrated Tribal Development Agencies (ITDAs) spread over 19 States/Union Territories in the country. The Ministry of Tribal Affairs releases grant to the State Governments for the implementation of the schemes/programmes for Scheduled Tribes meant for their socio-economic development and protection against exploitation. The concerned State Governments implement these schemes/programme by releasing funds to their administrative units *viz.* ITDPs/ITDAs etc. and details of funding and implementation of items of work of these schemes/programmes, are maintained by these States. Since the responsibility of monitoring their administrative units, also rests with the State, such details are not maintained in the Ministry.

(b) to (d) Does not arise in view of reply to part (a) above.

## **Grant-in-Aid provided for Welfare of STs**

2453. SHRI Y.S. CHOWDARY: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of grant-in-aid provided to voluntary organizations working for the welfare of Scheduled Tribes across the country, State-wise;
  - (b) the details of projects received/sanctioned by Government till date;
  - (c) whether the NGOs have achieved targets/objectives;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBALF AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) and (b) During 2011-12, a total of 239 proposals for ongoing projects were received against which 154 projects for an amount of Rs. 77.09 crore were sanctioned. This included arrear grants in certain cases. Details of the NGOs and brief nomenclature of the projects are given in the Statement. (see below)

(c) to (e) The objective of partnership with Voluntary Organizations is to supplement Government efforts and to have a wider reach in implementing tribal welfare and development programmes. By implementing projects, Voluntary Organizations have been able to reach beneficiaries also in the remote tribal areas while adding to the coverage by the Government.